

**IN THE NATIONAL COMPANY LAW TRIBUNAL**  
**NEW DELHI, COURT – II**

**Item No. 274**  
**120(ND)09**

**IN THE MATTER OF:**

**Sh. Neelamber Agarwal** ... **Applicant/Petitioner**

**Versus**

**M/s. Neel Padam Builders Pvt. Ltd. & Ors.** ... **Respondent**

**Under Section: 397-398**

**Order delivered on 15.07.2021**

**CORAM:**

**SHRI. ABNI RANJAN KUMAR SINHA**  
**HON'BLE MEMBER (J)**

**SHRI L.N. GUPTA,**  
**HON'BLE MEMBER (T)**

**PRESENT:**

None

**ORDER**

Renotify on 9<sup>th</sup> September 2021.



**(T.S.Singh)**  
**Court Officer**